

SL. No.21

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.742/2021 in CP (IB) No.12/10/HDB/2017
NAME OF THE COMPANY	V.N.R. Infrastructure Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

ORDER

IA No.742/2021

Present: Ld. Counsel Mr. G. P. Yash Vardhan for the Respondent No.1.

Let the matter be posted for the regular bench. **Matter is adjourned to
05.12.2023.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)